

(c) the action taken by the Union government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). The Government of Himachal Pradesh have demanded allocation of 20,000 MTs of wheat & 7150 MTs of rice for the month of December, 1991. No requests have been received for increasing supplies of sugar and edible oils recently.

(c) Allocations of foodgrains from the Central Pool are made keeping in view the availability of stocks in the Central Pool, seasonal availability, relative requirements of various States/UTs, and other related factors. These allocations are supplemental in nature and are not intended to meet the entire requirement of a State/UT. Reasonable allocations are being made to the state of Himachal Pradesh.

[English]

Relief to Family Pensioners

3238. SHRI SUSHIL CHAMDRA

Amount of Pension Family Pension	Rate of Dearness Relief
Upto Rs.1750/-	60% of pension/family pension
From Rs. 1751/-to Rs.3000/-	45% of pension/family pension subject to a minimum of Rs. 1050/-
Above Rs.3000/-	39% of pension/family pension subject to a minimum of Rs. 1350/-

[Translation]

Growth Centres in U.P.

3239. SHRI RAM PAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) the number of Growth Centres pro-

posed to be opened in Uttar Pradesh for the industrial Development of the State;

VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether any relief has been given to the family pensioners against the rise in prices;

(b) if not, whether the Government are considering to give adequate relief to such pensioners; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) Doesn't, arise.

(c) Dearness relief on family pension is admissible at the same rates as that on pension which is released from time to time. The latest instalment of dearness relief on pension/family pension as released with effect from 1.7.91 is as follows:-

(b) whether there is any scheme to open a growth centre in newly created district of Siddharthanagar which is also a no-industry district;

(c) the reasons for non inclusion of Siddarthnagar; in the Central List of Industrially backward districts; and

(d) the names of the schemes under consideration of the Union Government for the Industrial development of this district?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF.P.J. KURIEN): (a) to (d). Under the Growth Centre Scheme, Uttar Pradesh has been allotted eight growth centres which are to be located one each in the districts of Bulandshahar, Etawah, Gorakhpur, Jhansi, Jaunpur, Pauri Garhwal, Moradabad and Shahjahanpur. The growth centres would be provided with basic infrastructural facilities at a cost of Rs. 25-30 crores each. The scheme would be implemented during the eighth Five Year Plan period.

Siddarthnagar has been carved out of

district Basti which is a centrally declared backward district. Any district/area carved out of an existing backward district will continue to be treated as industrially backward.

Population Below poverty Line in 1990-91

3240. SHRI SURESH ANAND SWAMI: Will the MINISTER OF PLANNING AND PROGRAMME implementation be pleased to state the number of persons who were living below poverty line in the year 1990-91, State/Union Territory-wise?

THE MINISTER OF STATE FOR PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): The estimate of the persons living below poverty line for the year 1990-91 is not available. Estimates of number of persons who are living below poverty line in the Year 1987-88 State-wise, are given in the statement enclosed.

STATEMENT

Number of Persons Living Below Poverty Line-1987-88

Sl. No.	State & UTs	(Provisional)	(Number in Lakhs)
		Rural & Urban combined	
1	2	3	
1.	Andhra Pradesh	195.70	
2.	Assam	52.89	
3.	Bihar	336.54	
4.	Gujarat	73.25	
5.	Haryana	18.15	
6.	Himachal Pradesh	4.52	
7.	Jammu & Kashmir	9.79	
8.	Karnataka	136.46	